

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

I.A. No. 1087 of 2020

IN

Company Appeal (AT) (Insolvency) No. 1137 of 2019

IN THE MATTER OF:

Vipin Aggarwal

...Appellant

Vs.

Vishal Fabrics & Ors.

...Respondents

Present: For Appellant: - Mr. Rajiv Ranjan, Senior Advocate with Mr. Achintey Dvivedi, Mr. Upiner Singh and Mr. Ankur Bhattacharya, Advocates.

For Respondents: - Mr. Naveen Kumar, Mr. Mohak Sharma and Mr. A. Anand, Advocates for R.P.

O R D E R

13.03.2020— Having heard Mr. Rajiv Ranjan, Senior Counsel for the Appellant and Mr. Naveen Kumar, counsel for the 'Resolution Professional' and being satisfied with the grounds, we recall the order dated 20th January, 2020 and restore the Company Appeal (AT) (Insolvency) No. 1137 of 2019 to its original file. I.A. No. 1087 of 2020 stands disposed of.

Let Company Appeal (AT) (Insolvency) No. 1137 of 2019 be listed 'for admission (after notice)' on 13th April, 2020.

[Justice S.J. Mukhopadhaya]
Chairperson

(Justice Bansi Lal Bhat)
Member(Judicial)

(Alok Srivastava)
Member(Technical)

Ar/G